

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 379 OF 2017

Dated : 18th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

TANGEDCO

....Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s)

:

Mr. G. Umapathy
Mr. S. Vallinayagam
Mr. R. Jayaprakash

Counsel for the Respondent(s)

:

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Anushree Bardhan for R-2

Mr. J. Dhanasekaran (*Rep.*) for NLC India Ltd.

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **29.08.2019**.

**(Ravindra Kumar Verma)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**